

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **20.03.2026** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 35/2026 For Urgent Listing IA No. 447/2026 For Exemption IA No. 448/2026 For Stay IA No. 449/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 4 Ors.	Mr. R Sivaraman	Mr. Naresh Kumar Sangam For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024 For Stay IA No. 372/2026	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
2.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 382/2026	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in